

आयकर अपीलीय अधीकरण, न्यायपीठ –“B” कोलकाता,
IN THE INCOME TAX APPELLATE TRIBUNAL “B” BENCH: KOLKATA
[Before Shri P. M. Jagtap, Vice-President (KZ) and Shri A. T. Varkey, JM]

I.T.A. No. 1167/Kol/2019
Assessment Year: 2011-12

M/s Lakshmi Narayan Rice & Food Products Pvt. Ltd. (PAN: AABCL 6230 F)	Vs.	ITO, Ward-2(1), Burdwan
Appellant		Respondent

Date of Hearing (Virtual)	23.04.2021
Date of Pronouncement	23.04.2021
For the Appellant	Shri Soumitra Choudhury, A.R
For the Respondent	Shri Jayanta Khanra, JCIT, Sr. DR

ORDER

Per Shri A. T. Varkey, JM:

This is an appeal preferred by the Assessee is against the order of Ld. CIT(A)-Burdwan dated 11.03.2019 for Assessment year 2011-12.

2. It has been intimated to us that the assessee has opted for the scheme under “Vivad Se Vishwas Act, 2020” (hereinafter “the Scheme”) and filed Form No. 1 and 2 before the competent authority and is awaiting/received Form No. 3. In case if the assessee has received Form No. 3, pursuant to the assessee opting for the scheme then the appeal of the assessee to be deemed to have been and the appeal of assessee would stand dismissed as withdrawn.

3. And in case if the competent authority under the scheme has not accepted the proposal moved by the assessee for settlement under the scheme then, it is at liberty to move an application for recalling the order dismissing at as withdrawn.

4. Needless to say, that this action of ours will not preclude the action of the competent authority to accept the proposal of the assessee by issuing Form No. 3 in accordance to law and as per the scheme.

5. In the result, the appeal of the assessee is treated as dismissed in terms as stated supra.

Order is pronounced in the open court.

Sd/-
(P. M. Jagtap)
Vice-President

Sd/-
(A. T. Varkey)
Judicial Member

Dated: 23.04.2021

SB, Sr. PS

Copy of the order forwarded to:

1. Appellant- M/s Lakshmi Narayan Rice & Food Products Pvt. Ltd., Vill-Kalsi, P.O- Chotkhanda, P. S.-Memari, Burdwan
2. Respondent – ITO, Ward-2(1), Burdwan
3. The CIT(A)- Burdwan (sent through e-mail)
4. CIT- , Kolkata
5. DR, Kolkata Benches, Kolkata (sent through e-mail)

True Copy

By Order

Assistant Registrar
ITAT, Kolkata Benches, Kolkata